Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summar received	ry of claims	Summar admitted	y of claims	Amount of	Amount of claims not	claims under	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted	contingen t claims	admitted	verification		
1	Secured financial creditors belonging to any class of creditors	0	0.00	0	0.00	0.00	0.00	0.00	1	No claims have been received from this category of creditor by RP till 3rd October, 2022
2	Unsecured financial creditors belonging to any class of creditors	0	0.00	0	0.00	0.00	0.00	0.00	2	No claims have been received from this category of creditor by RP till 3rd October, 2022
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	5,93,34,36,051.48	4	5,87,84,36,051.48	0.00	6,00,00,000	0.00	3	ś
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	13	26,95,69,73,350.90	13	24,94,46,91,829.90	0.00	1,35,00,00,000	66,22,81,521.00	4	64
5	Operational creditors (Workmen)	0	0.00	0	0.00	0.00	0.00	0.00	5	No claims have been received from this category of creditor by RP till 3rd October, 2022
6	Operational creditors (Employees)	1	2,55,461	0	0.00	0.00	2,55,461	0.00	6	
7	Operational creditors (Government Dues)	1	63,13,258.00	0	0.00	0.00	0.00	63,13,258.00	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	3,11,62,000.00	0	0.00	0.00	17,70,000	2,93,92,000	8	6
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0.00	0	0.00	0.00	0.00	0.00	9	No claims have been received from this category of creditor by PSIBO 3rd October 2022
Hair?	Total	21	32,92,81,40,121.38	17	30,82,31,27,881.38	0.00	1,41,20,25,461.00	69,79,86,779.00		PA-002/

Notes:

- 1. Pursuant to Regulation 10 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Professional/Resolution Professional/Resolution Professional may call for such other evidence or clarification as he deems fit from the financial creditor for substantiating the whole or a part of its claim.
- 2. Pursuant to Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, the IRP/RP reserves the right to modify your claim on the basis of any additional information/documents that may come to our notice during the Corporate Insolvency Resolution Process. In case of any such modifications to the admitted claim amount, intimation shall be sent to the concerned creditors.

Annexure – 4 Name of the Corporate debtor: Rajesh Construction Company Private Limited; Date of commencement of CIRP 13th May, 2021; List of creditors as on: 3rd October, 2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

		4	-
- A	Amount	113	2
24	Annount	144	1

SI. No.	Name of creditor	Details of claim received		Deta	ils of claim ad	mitted	Amount of	Amount of any	Amount of claim not	Amount of claim	Remarks, if any		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whethe r related party?	% of Voting share in CoC	continge nt claim	mutual dues, that may be set- off	admitted	under Verification	
	ICICI Bank, Mumbai	02.06.2021	39,01,68,332.90	39,01,68,332.90	Unsecured	39,01,68,332.90	No	1.27	0.00	0.00	0.00	0.00	
2	Clearwater Capital Partners Singapore Fund IV Private Limited	02.06.2021	29,04,26,030.00	29,04,26,030.00	Unsecured	29,04,26,030.00	No	0.94	0.00	0.00	0.00	0.00	
ř	Clearwater Capital Partners Singapore Fund V Private Limited	02.06.2021	1,64,11,60,775.00	1,64,11,60,775.00	Unsecured	1,64,11,60,775.00	No	5.34	0.00	0.00	0.00	0.00	876
	Asset Care and Reconstruction Enterprise Limited	09.06.2021	10,42,80,66,702.00	10,42,80,66,702.00	Unsecured	10,42,80,66,702.00	No	33.90	0.00	0.00	0.00	0.00	
	Chintamani Enclave Private Limited	26.05.2021	16,93,03,394.00	16,01,87,440.00	Unsecured		No	0.52	0.00	0.00	0.00	91,15,954.00	
	Ajay Patel	07.06.2021	6,64,03,899.00	6,64,03,899.00	Unsecured		Yes	0.00	0.00	0.00	0.00	0.00	
7	Al Mehwar Commercial Investments LLC	28.06.2021	21,40,14,864.00	21,40,14,864.00	Unsecured	21,40,14,864.00	No	0.70	0.00	0.00	0.00	0.00	
3	IREP Credit Capital Private Limited	22.09.2021	25,24,23,511.00	25,24,23,511.00	Unsecured	25,24,23,511.00	No	0.82	0.00	0.00	0.00	0.00	
)	ASK Real Estate Special Opportunities Fund	03.09.2021	4,66,36,65,370.00	3,02,35,60,000	Unsecured	4,66,36,65,370.00	No	9.83	0.00	0.00	1,35,00,00,000	29,01,05,370.00	

10	ASK Real Estate Special Opportunities Fund II	03.09.2021	5,81,27,56,197.00	544,96,96,000.00	Unsecured	5,81,27,56,197.00	No	17.72	0.00	0.00	0.00	36,30,60,197.00	
П	Ashwin Ramesh Mansharamani	14.06.2022	1,27,51,935.00	1,27,51,935.00	Unsecured	1,27,51,935.00	No	0.04	0.00	0.00	0.00	0.00	
12	Primary Debt Investments	14.06.2022	299,67,04,838	2,99,67,04,838	Unsecured	299,67,04,838	No	9.74	0.00	0.00	0.00	0.00	
13	Quantum Advisors Private Limited	14.06.2022	1,91,27,503	1,91,27,503	Unsecured	1,91,27,503	No	0.06	0.00	0.00	0.00	0.00	
TOT	\L		26,95,69,73,350.90	24,94,46,91,829.90		26,72,12,66,057.90		80.88	0.00	0.00	1,35,00,00,000	66,22,81,521.00	

Note:

The Corporate Debtor has given Corporate Guarantee for the facilities granted by Sr. No. 1 to 4 and 7 to 13 to the group companies of the Corporate Debtor
 Ajay Patel is the Director of the Corporate Debtor and has granted unsecured loan to the Corporate Debtor,

